



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Designated of Public Information Officer of the
Department of Law, Justice and Parliamentary Affairs.

Order No: 161 - LD (Estt) of 2016.
Dated : 20 - 09 - 2016.

Mr. Ashish Gupta, Assistant Legal Remembrancer/Public
Law Officer is designated as Public Information Officer of the
Department of Law, Justice and Parliamentary Affairs in terms of
sub-section (1) and (2) of section 5 of the Jammu and Kashmir
Right to Information Act, 2009.

By Order.

Opheal Seltu

Special Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

No; - LD(Estt) 2009/RTI.

Dated:- 20 - 09 - 2016.

Copy to the:-

1. Commissioner/Secretary to Government, General
Administration Department.
2. Secretary, J&K State Information Commission.
3. Financial Advisor/CAO, Department of Law, Justice and
Parliamentary Affairs.
4. Mr. Ashish Gupta, Assistant Legal Remembrancer/Public
Law Officer.
5. Order file.
6. File concerned.